In the Central Administrative Tribunal Calcutta Bench

CA No.716 of 1998

Present: Hon'ble Mr. D. Furkayasth, Judicial Member

Raju Mitra

Vs.

S.E. Railway

For the Applicant : None.

For the Respondents: Mrs. B. Ray, Id. Advocate

Date of Order: 24-8-98

ORDER

None appears on behalf of the artlicant. Mrs. Ray, Id. Advocate arrears on behalf of the respondents. So, case is adjourned to 10.11.98.

(D. Furkayastha) Nember(J)